

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/28/2016
NAME OF THE PETITIONER(S) : Industrial Venture Capital Ltd
NAME OF THE RESPONDENT(S) : Archana Spinners Private Limited and 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

v. Hari Kumar for Eger & Thangay	for Respondents 1-3, 5 & 6	v. Hari Kumar
For T.K. Bhaskar Keerthi Krishna	Counsel for Petitioners	[Signature]

ORDER

Counsel representing both the parties are present and prayed time for making submissions. Time extended at their request. Put up on 10.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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